

R.O.C.No.84100-A/2018-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 204 / 2018

The Government in G.O.Ms. No.336, Home (Tr -IV) Department, dated 06.04.2017, have issued orders sanctioning the constitution of an exclusive Motor Accident Claims Tribunal (in the cadre of Senior Civil Judge) at Tindivanam in Villupuram District.

Tmt. A.K.K. Rajini, Additional Sub Judge, Tindivanam, is transferred and posted as Presiding Officer, Motor Accident Claims Tribunal, Tindivanam, Villupuram District, in the aforesaid newly sanctioned Tribunal.

**HIGH COURT OF MADRAS,
CHENNAI.
DATED: 06.12.2018.**

**Sd./-C.Kumarappan
REGISTRAR GENERAL**

